

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
SUPPLEMENTARY CAUSE LIST DATED **14.10.2022** (FRIDAY) (After Regular List)  
CHENNAI BENCH (VIRTUAL MODE)

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr.Kanthen Narahari,  
Member (Technical)**

For Direction:

<b>S.No.</b>	<b>Case No.</b>	<b>Name of the Parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	TA (AT) No.18/2021 In Comp App (AT) No.325/2019 (IA No. 191, 580/2022)	Shankar Sundaram Vs. Amalgamations Ltd.Private & 25 Ors  <b>WITH</b>	Mr. R. Murugan	Mr. Thriyambak Kannan
2.	TA (AT) No.114/2021 In Comp App (AT) No.328/2019	Shankar Sundaram Vs. Amalgamations Ltd.Private & 47 Ors	Mr. R. Murugan	Mr. Thriyambak Kannan- R1,R3, R4,R6-11, R13, R16

Copy to:

**By the order of Hon'ble Member(J)**

**(Chennai Bench)**

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